

# Declaration of Assets and Liabilities

Year 2024

I, VINAY CHAUDHARY son/daughter/wife of LATE CHAUDHARY VISHWATEET KUMAR

aged 48 years, belonging to BIHAR VIDHAN SABHA

service and presently working as ORDER PAPER DISTRIBUTER.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

MEENA KUMARI SURIYA RAT VEER KUNWAR AKANCHA RAT CHAUDHARY

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1,00,000/-	15,000/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVINGS Account RS-1,00,000/-	PNB SAVINGS A/C RS-15,000/-	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC RS-19,500/- ONLY ONE PER/YEAR	RD POSTAL RS-3000/- PER/MONTH	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	GOLD 20g 60,000/- SILVER 20g 10,000/-	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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13/02/24



### B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	PATNA CITY DISTRICT PATNA VALUE 2105000/-	—	—	—
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(IV)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	VILLAGE NAWADA DIST- NALANDA	—	—	—	—
(V)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(I) Loans from Banks	SBI	—
	(II) Loans from financial institutions	5 LAKH. LOAN	INSTALMENT OF LOAN PER/MONTH RS-9,500/-
	(III) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	—	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C. Personal Detail**

GPF/CPF/PRAN No. :-

110053863418

Gender :-

M (M/F)

Date of Birth :-

05 08 1976 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

ORDER PAPER DISTRIBUTER

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

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Name of Employee: VINAY CHAUDHARY

Designation: ORDER PAPER DISTRIBUTER

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 06/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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